

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 322
(IB)-154/ND/2024
New IA-3276/2024

IN THE MATTER OF:
Neetu Bansal

... **Applicant/Petitioner**

Under Section: 94 of IBC (1)

Order delivered on 08.07.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant : Adv. Pallavi Singh
For the RP : Adv. Vinod Chaurasia

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3276/2024: Issue notice to the Creditors returnable on 21.08.2024. The Applicant undertakes to serve notice upon the Creditors through all modes viz. registered post, speed post, courier service and E-mail. Affidavit of service be filed within one week. Reply, if any, may be filed by the Creditors within one week from the date of receipt of the notice. Rejoinder, if any, may be filed before the next date of hearing.

List on 21.08.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)